

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/7/2017
NAME OF THE PETITIONER(S) : C.J GEORGE + 3
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD & 13 others
UNDER SECTION : 241/242 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T.K. Bhaskar
Prayadarshini N
Akshil Jain
Keerthi Krishna
Abhinav Parthasarathy

Counsel for Petitioners



2. ARVINDH RAOZAN Sr. Adv. }
THIRYJELBAK KANNAN }
Counsel for Respondents



ORDER

Counsels for both the parties are present. Matter is posted for arguments. Put up on
21.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)